

(A)

M/s S. S. Rao
P. W. M. S. R.

CAT / J / 11

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
CUTTACK BENCH, CUTTACK

O.A./T.A./R.A. No..... 575-1995

G. Rama Rao.....Applicant(s)

Versus
Uzim of Indradam.....Respondent(s)

Sr. No.	Date	Order with Signature
		REGISTER <i>Signature</i> Registrar
1	28-9-95	<p>Call this matter after vacation.</p> <p style="text-align: right;"><i>Signature</i> MEMBER (ADMN.)</p>
2.	19.10.95	<p>In this application the applicant prays that the Respondents should allow the applicant the scale of pay of Rs.1200-1800/- as he was receiving prior to his regularisation in the post of Ty. Status Grade-II. Shri P.K. Mishra learned counsel for the applicant took me ^{through} to the back ground of the case. The applicant was regularised by Annexure-1 vide Office Order No.57/90 dated 7.12.1990 in the scale of pay of Rs. 750-940/-. Thereafter the applicant filed representations in Annexure-3 series addressed to the CAO, Garden Reach, SE Rly, Calcutta, CPM, SE Rly, Bilaspur, and the SPM Raipur, SE Rly, At Bilaspur. Thereafter he also sent reminders subsequently.</p> <p style="text-align: right;"><i>Signature</i> For Registration 26/9/95 Registrar</p> <p style="text-align: right;"><i>Signature</i> For Admin. 800 P. Story R. Pathan 26/9 B. Pathan</p>

Serial
No. of
OrderDate of
Order

Order with Signature

It is appropriate if the matters raised in this petition are disposed of administratively by the competent authority.

In view of the facts and circumstances of the case and after hearing Shri P.K. Mishra I consider as an appropriate S.E.Rly, to issue a direction to the CAO/Garden Reach, 18/10/95 Bench Calcutta who is Respondent No. 3 to dispose of the representation of the applicant in Annexure-3 series within a period of three months from the date of receipt of a copy of this order. Respondent No. 3 shall pass a reasoned and speaking order after examining the contentions of the applicant. Thus, the OA is disposed of accordingly. No costs.

A copy of this order be handed over the applicant's counsel Shri P.K. Mishra.

Manaswini
Member (Admn.) 19/10/95

Copy of order dt. 19.10.95 with copy of OA and be sent to all Respondents by regd post.

Manaswini
27/10/95
SO(G)